

**By e-mail.**

**Read :-** Hon'ble High Court, Bombay Letter No.B (Gen)-1001/  
2021/830, Dated 16/07/2021.

**DISTRICT & SESSIONS COURT, AHMEDNAGAR.**

**CIRCULAR**

**No.B-04/EB.03/ 137 /2021, DATED 27/07/2021.**

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All the Courts, functioning within the Judicial District, Ahmednagar, shall remain open on the day of " National Lok Adalat" i.e. 01/08/2021 (1<sup>st</sup> Sunday) as working day **for disposing of petty cases.**

*Sudhakar V. Yalagadda*

27/07/2021

(Sudhakar V. Yalagadda)

District Court, Ahmednagar  
Dated : 27/07/2021.

Principal District & Sessions Judge,  
**AHMEDNAGAR**

**Circular No.B-04/EB.03/ 137 /2021**

**Copy forwarded for information and necessary actions to :**

- 1) All the Principal Judicial Officers working in Ahmednagar District.
- 2) The District Government Pleader, Ahmednagar.
- 3) The Assistant Government Pleader, Sangamner/ Shrirampur/ Kopargaon/Newasa/Shrigonda.
- 4) The Secretary, District Legal Services Authority, Ahmednagar.
- 5) The Assistant Director & Public Prosecutor, Ahmednagar.
- 6) The Superintendent of Police, Ahmednagar.
- 7) The President of Ahmednagar Bar Association, Ahmednagar.
- 8) The President of Ahmednagar Central Bar Association, Ahmednagar.
- 9) The President of Taluka Bar Associations in Ahmednagar District.
- 10) All the Head of the Branches in District Court, Ahmednagar.
- 11) The Court Mananger, District Court, Ahmednagar.
- 12) Notice Board/Official Website.

*Sudhakar V. Yalagadda*

27/07/2021

(Sudhakar V. Yalagadda)

District Court, Ahmednagar  
Dated : 27/07/2021.

Principal District & Sessions Judge,  
**AHMEDNAGAR**